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GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED: 2.3.1979

C O R R I G E N D U M
income tax

No. 2958 (F.No.261/7/79-ITJ): In the Notification of the Central Board of Direct Taxes No.2471(F.No.261/22/78-ITJ) dated 1.8.78 for the jurisdiction of Commissioner of Income-tax(Appeals) Ahmedabad.

Under column 2 of the Schedule against entry

"3. Commissioner of Income-tax(Appeals), Baroda

Item No. 11

For Estate Duty Circle, Baroda,

Read Estate Duty-cum-IT Circle, Baroda.


Items No. 12 & 13.

For 12. Central Circle I & II Baroda

13. Central Circle I & II Surat

Read 12. All Central Circles at Baroda

13. All Central Circles at Surat.


(S.K. Bhatnagar)

Under Secretary

Central Board of Direct Taxes

Copy forwarded to:

1. The Commissioner of Income-tax, Baroda alongwith 15 spare copies.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I. (U.S.&P) (Bulletin) - New Delhi - 5 copies.
4. Ad-VI Section/E.D. Section.


(S.K. Bhatnagar)

Under Secretary

Central Board of Direct Taxes.